

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.12.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For hearing- IA 128/2020 for extension of time IA 132/2020for approval of resolution plan IA 133/2020 for direction to promoters of CD IA 341/2020 for direction to RP to admit claim - CIRP	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarka r Advocate	M/s Bhuwalka Steel Industries Ltd	Mr. Shivadutt Bannanje RP

ADVOCATE FOR PETITIONER/s:

Shri .A.Murali. for RP

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri A. Murali, Learned Counsel for the RP through Video Conference.
None appeared for the Applicant in I.A No. 341 of 2020. Post the case on
17.02.2021



MEMBER (T)



MEMBER (J)

Verified
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Court Officer